

Report by Mr. Surajit Dey, Registrar (Law), NHRC for visit to Navadiganta Old Age Home on 28.06.2019

I visited Old Age Home, namely Navadiganta, situated at 29, Banerjee Para Road, Sarsuna, Kolkata. There are 27 (22 female and 05 male) inmates who are residing in this Home. The Home is running for the last 30 years. The Home received Government Grant for Old Age Home under the name of Scheme: An Integrated Programme for Older Persons (IPOP Scheme) from the Ministry of Social Justice and Empowerment, Government of India up to the year 2013-2014. Thereafter, no Government Grant has been received by it till date. However, the Home's overall expenditure is being done as on-going process by taking loan and donations from others. The issue needs to be taken up with the concerned Government Department for taking necessary action so that the arrear grant up to the year 2018-2019 is released at the earliest to maintain the expenditure and run the Old-age Home smoothly.

The Home has two halls and five rooms for accommodating women and male residents. It has eight toilets and three washrooms. The hygiene and maintenance of facilities were also found to be of good quality. The Home is not charging any fee for use of these services. The Home is also taking regular care of nutrition and health of the inmates. Televisions with cable connection have also been provided to the inmates. The inmates are found to be living in good condition and in harmony. An elected Managing Committee sees the overall requirements of the Home. The Home also keeps records of next of kin, assets, option regarding disposal of assets in case of demise, last rites, etc.

The Home is keeping its books of Accounts in order and getting it audited every year. They maintain their accounts on cash basis. All subscriptions have been considered on cash basis. Depreciation was provided for in the accounts on written down value method. Closing Cash Balance as on 31st March, 2018 has also been verified by the Auditor.

Documents received from the Home are attached as annexure for ready reference.

National Human Rights Commission
[PRP&P Division, JD(R) Unit]

**Subject : Visit Report of Mr. Surajit Dey, Registrar (Law), NHRC to
Navadiganta Old Age Home**

Mr. Surajit Dey, Registrar (Law), NHRC had visited Navadiganta Old Age Home, situated at 29 Banerjee Para Road, Sarsuna, Kolkata on 28.06.2019.

The important observations/recommendations emanating from the visit report are given below :

1. OBSERVATIONS

- 1.1. The Navadiganta Old Age Home at Kolkata has two halls, five rooms, eight toilets and three washrooms. The home is very hygienic and well maintained. There are televisions with cable connection for recreational purposes.
- 1.2. There are 27 residents of which 22 are female and 05 are male.
- 1.3. The home also takes regular care of the residents and provides nutritious food.
- 1.4. An elected Managing Committee looks after the overall requirements of the Old Age Home.
- 1.5. They also maintain records of next of kin of the residents, their assets and have provisions regarding disposal of assets in case of demise, etc.
- 1.6. The Home is running for the last 30 years, however it has received grant under the Integrated Programme for Older Persons (IPOP) Scheme from the Ministry of Social Justice and Empowerment, Government of India up to year 2013-14.
- 1.7. Now, the overall maintenance and expenditure cost is covered by taking loans and donations.

2. RECOMMENDATION

- 2.1. It is suggested that the arrear grant under Integrated Programme for Older Persons (IPOP) Scheme may be released from 2014-15 onwards towards efficient functioning of the old age home.